

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 282 of 2013

Dated : 16th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation and Distribution
Corporation Ltd. & Anr. .Respondent(s)**

Counsel for the Appellant (s) : Mr. Rahul Balaji

Counsel for the Respondent(s): Mr. S. Vallinayagam

Appeal No. 283 of 2013

**Tamil Nadu Generating & Distribution
Corporation Ltd. ... Appellant(s)
Versus
PPN Power Generation Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. Rahul Balaji

**ORDER
(in Appeal No. 282 of 2013)**

We have heard the Learned Counsel for the parties in both the Appeals. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**